SHRI SASANKASEKHAR SANYAL:
SHRI MONORANJAN ROY: DR.
BHAI MAHAVIR: SHRI
SITARAM JAIPURIA: SHRI
SHYAMLAL GUPTA: SHRI K. P.
SINGH DEO: SHRI J. P. YADAV:

Will (he Minister of IRRIGATION AND POWER be pleased to state :

- (a) whether the National Water Grid Plan prepared by the Central Water and power Commission has been found to be a feasible concept (o save the country from recurring droughts; and
- (b) if so, what decision has been taken for its implementation and how far it is proposed to be implemented during the ensuring year and during the Fifth Five Year Plan?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO):
(a) Yes, Sir.

(b) It is now proposed to take up surveys and field investigations for the National Water Grid. It may require five to seven years to complete these and prepare necessary reports and estimates for consideration and for starting implementation of the Grid programme.

to Questions

RURAL ELECTWFICATION IN DIFFERENT STATES

T33SHRT BHAGWAT DAYAL : SHRI BANARSI DAS : SHRI GANESHI LAL CHAU-DHARY : SHRI SURAJ PRASAD

Will the Minister of IRRIGATION AND POWER be pleased to state :

- (a) the details of the progress made with regard to rural electrification in different States;
- (b) what are the criteria for classifying a village as electrified one and whether any State has achieved 100 per cent rural electrification according to these criteria, if so, the names of such States; and
- (c) the number of villages proposed to be electrified in each State during 1973?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) to (c) A

statement is laid on the Table of the House.

STATEMENT

(a) and (c) The information is given below:

SI.		e of State Territori	nion		Number of villages (as per 1961 Census) electrified as on 31-12-1972.	Number of pumpsets/tube- wells energised as on 31-12-72	Number of villages proposed to be electri- fied in the country du- ring 1973-74
1	Andhra	Pradesh			9,481 (c)		
2	Assam				677 (b)	105 (e)	148
3	Bihar			40	8,717	82,844	1,500
4	Gujarat		*	٠.	5,097	88,406	500

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SI. No.	Name of State/Union Territories					vi (a C	fumber of illages as per 1961 Jensus) lectrified as in 31-12-1972	Number of pumpsets/tube wells energised as on 31-12-72		Number of villages proposed to be electri- fied in the country dur- ing 1973-74
	Haryana .		,				6,669	1,14,547		
6	Himachal Pra	dest	n				3,490 (d)	703 (d)	541
7	Jammu and K	Cash	mir				740 (a)	325		50
8	Kerala .						1,321 (d)	31,513		225
9	Madhya Prad	lesh					9,273 (d)	1,02,716 (d	()	1,250
10	Maharashtra						14,397	2,71,749		1,000
11	Manipur .						192			22
12	Meghalaya						71			35
13	Mysore						10,916	1,61,015		667
14	Nagaland .					•	89	1		4
15	Orissa .						4,995*	1,399		1,100
										*upto 31-1-73
16	Punjab .				,	٠	6,534	1,06,719		1,525
17	Rajasthan .						4,519	60,802		600
18	Tamil Nadu						13,628	6,35,134		
19	Tripura .						93	33		27
20	Uttar Pradesi	h					25,898	1,87,300		3,000
21	West Bengal					4,656	1,656		4,400	
	TOTAL (STATES) .					1,31,453	20,70,583		17,194	
	UNION TERRI	TORI	ES				966	12,044		17
	GRAND TOTAL	L				-	1,32,419	20,82,627		17,211

[RAJYA SABHA]

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to Questions

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Written Answers

⁽a) As on 31-5-1972.

⁽b) As on 31-8-1972

⁽c) As on 31-10-1972

⁽d) As on 30-11-1972

⁽e) As on 30-6-1972.

⁽b) The general criteria for classifying a village as electrified is that electricity should be actually utilised in the revenue area of a village for any purpose such as running an industry or agricultural pumpsets or electrification of houses. The State of Haryana and the Union Territories of Chandigarh, Delhi and Pondicherry have achieved cent per cent rural electrification so far.